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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATE: THE 18th OCTOBER, 1978.

NOTIFICATION
(INCOME-TAX)

No. 2547(F.No.197/55/78-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (230) of section 10 of the Income-tax act, 1961 (43 of 1961), the Central Government hereby notifies "The Visvesvaraya Industrial Museum Society Trust" for the purpose of the said section for and from the assessment year(s) 1977-78.

Sd/-

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

TO
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. President, The Visvesvaraya Industrial Museum Society Trust, Visvesvaraya Trade Centre, Kasturba Road, Bangalore-560001.
2. The Commissioner of Income-tax, Karnataka-II, Bangalore, with reference to his letter No. GIB/728/5/78-IT. II dt. 10.8.78.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(DAS)/(R&FR)/(Inv.), New Delhi.
5. Director of Q&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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10. Shri M.B.Rao, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

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ASSISTANT DIRECTOR (R&FR).

* SHARMA *